

SHRI A. K. CHANDA : Yes. I believe only recently there were alleged to be certain sad happenings in Malda and the East Bengal Government wanted that there should be a joint tour by the two Ministers.

SHRI B. GUPTA : May I know if the hon. Minister is sincerely alive to the fact.....

MR. CHAIRMAN : What ? Sincerely ?

SHRI B. GUPTA : Yes, that the communal activities on this side of the border lead to encouragement of breach of the Agreement on the other side ?

(No answer.)

VISIT OF AN AMBASSADOR TO MALABAR

*22i. SHRI E. K. IMBICHI-BAVA : Will the Minister for REHABILITATION be pleased to state :

(a) whether any visa was granted to Haji Abdul Sattar Sait, Ambassador to the Government of Pakistan in Cairo to visit Malabar early this year ;

(b) if so, what was the purpose of Mr. Sait's visit to Malabar ;

(c) whether Government are aware of any consultation having taken place between Mr. Sait and the Malabar Muslim League leaders ?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN) : (a) Haji Abdul Sattar Sait is reported to have visited India and gone to Malabar in January 1952. No visa was necessary for him to come to India at that time, as he was a person domiciled in Pakistan and could visit India by taking a landing permit while coming from any country other than Pakistan. The Government of India learnt of his visit from a report sent by the Government of Madras in March 1952.

(b) and (c). Government has received certain reports to the effect that Mr. Sait held secret meetings with certain Muslim League Members in Malabar

and advised them in a manner which Government consider highly objectionable.

SHRI E. K. IMBICHI-BAVA t (*Question in Malayalam*).

SHRI C. G. K. REDDY : What action has the Government taken in this regard ?

MR. CHAIRMAN : Mr. Imbichi-bava has not done yet. His question is : "Has he given any assurance or any encouragement to the Muslim League Members to assist the Congress?"

SHRI A. P. JAIN : I don't think it would be in the public interest to go into detail of what happened between him and certain persons here.

SHRI E. K. IMBICHI-BAVA : (*Question in Malayalam*).

MR. CHAIRMAN : "Was it on that basis that there has been a coalition between the Congress and the League in Madras ?"

That is a "hypothetical statement.

SHRI C. G. K. REDDY : In view of the fact that the hon. Minister stated that it was highly objectionable, would Government be pleased to let us know what action Government has taken in such a serious matter ?

SHRI A. P. JAIN : Government is taking up this question with the Pakistan Government and the Government is also considering the question of declaring Mr. Sait *persona non grata*.

JANAB M. MUHAMMAD ISMML. SAHEB : May I know whether the Government are aware of the fact that the Congress leaders in Madras, though certain of them denied any pact between the Muslim League and the Congress, had admitted that there were consultations between the Muslim-League and the Congress and that the Congress leaders had consultations with the Muslim League by themselves; on their own initiative ?